

National Company Law Appellate Tribunal, New Delhi

Principal Bench

Company Appeal (AT) (Ins) No.614 of 2020

IN THE MATTER OF:

Punjab National Bank

...Appellant

Vs.

**Mr. Subrata M Maity
Resolution Professional of Corporate Debtor,
Bhatia Coke and Energy Ltd.**

...Respondent

Present:

For Appellant: Mr. Sumesh Dhawan, Advocate

For Respondent: Mr. V.Venkata Sivakumar, Advocate.

ORDER

(Through Virtual Mode)

25.02.2021: Learned Counsel for the Appellant and Respondent is present.

When the case was called out, Learned Counsel for the Appellant submitted that he is not well today and prays for adjournment.

List this matter on **22nd March, 2021 under the heading 'Hearing'**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Ms. Shreesha Merla]
Member (Technical)**

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